

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW- 274 -2020

Umesh Kerker ..... Petitioner

V e r s u s

State of Goa and ors. .... Respondents

Adv. S. Chodankar for the Petitioner.  
Mr. P. Dangui, Addl. Government Advocate for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 21st December, 2020.**

**ORDER:**

Post the matter after vacation along with LD-VC-CW-273-2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**